

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : CA(CAA)/35(CHE)/2022  
**PETITION NUMBER** : CP(CAA)/5(CHE)/2024  
**NAME OF THE APPLICANT(S)** : Anand Citi Centre Holdings Pvt. Ltd. and Others  
**NAME OF THE RESPONDENT(S)** :  
**UNDER SECTION** : Sec 230-232 of CA, 2013

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**ORDER**

Present: Ms. B. Chandra, Ld. PCS for the Applicant.  
Ms. Sreekumari representing the Official Liquidator.  
Ms. Nandini Agarwal, Ld. Counsel for the RD.

OL & RD reports are available.

Some objections have been raised in the OL report.

Copy be served on the Counsel for the Applicant.

Response to the objections be filed within three weeks.

List the application for hearing on **12.06.2024**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

**Sd/-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs